

(ख) भारत सरकार के कहने पर विश्व बैंक द्वारा राक फास्फेट के उपयोग के संबंध बैंक द्वारा राक फास्फेट के उपयोग के संबंध निकला; और

(ग) इस प्रतिवेदन के आधार पर सरकार ने आगे क्या कार्यवाही की है ?

[Availability of rock phosphates in U (Jaipur)

1831. SHRI K. L. SHARMA : Will the Minister of STEEL AND MINES be pleased to state :

(a) the prospects of rock phosphate in Udaipur region of Rajasthan; and the quantum of rock phosphate which is being imported at present;

(b) the result of the examination regarding the use of rock phosphate conducted by the World Bank at the instance of the Government of India ; and

(c) what further action Government have taken on the basis of this report ?]

उत्पात और खान मंत्रालय में उपमंत्री (श्री सुखदेव प्रसाद) : (क) उदयपुर जिले के भामर कांटरा, मतान, कानपुर करबीरिया-कागुरा इलाकों में एक फास्फेट भंडारों का पता चला है । 1973 में 8,75,000 टन राक फास्फेट का आयात किया गया ।

(ख) और (ग) भामरकांटरा राक-फास्फेट के खनन और परिष्करण के बारे में विश्व बैंक के माध्यम से प्राप्त साध्यता रिपोर्ट का उसके सभी तकनीकी व संगठनात्मक पहलुओं से पुनः अध्ययन किया जा रहा है ताकि पूंजीनिवेश के बारे में फैसला किया जा सके । खानों के लिए व्यापक परिचयना रिपोर्ट बनाने का काम शीघ्र हाथ में लिया जाएगा ।

:[THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Rock phosphate deposits have been discovered in Jhamarkotra, Maton, Kanpur, Karbaria-

t[] English translation.

ka-Gurha areas of Udaipur district. During 1973, 8,75,000 tonnes of rock phosphate was imported.

(b) and (c) The feasibility report obtained through the World Bank, for the mining and beneficiation of the Jhamarkotra rock phosphate, is being further examined in all its technical and organisational aspects to enable investment decisions. Work on the preparation of a detailed project report for the mines is likely to be taken up shortly.]

Plying of DIC Buses from Mori Bagh

1832. SHRI B. PAPI REDDY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that no bus operates from Moti Bagh in New Delhi for commuters going beyond the Central Secretariat ;

(b) whether it is also a fact that two buses, viz. 710 Green Line Service and 7X which operate between Dhaula Kuan and Shadipur Depot do not stop at the midway stoppages;

(c) if so, whether Government propose to introduce some buses from Moti Bagh on route numbers 9 and 15, which have since been withdrawn, for commuters residing in Moti Bagh I and II, North-West Moti Bagh and in Sector 9 and 12 R. K. Purum, New Delhi ; and

(d) Whether Government propose to appoint inspectors to check plying of buses which do not stop at authorised stoppages?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI) :

(a) and (b) No, Sir.

(c) Services on route No. 9 continue to operate from Moti Bagh to Regal during the rush hours. This colony and the areas adjoining it are also covered by a number of other routes operating towards Central Secretariat and beyond. The following seven special trips have also been provided from Moti Bagh to Regal for

the convenience of the office going commuters.

08.10 hrs.

09.05 hrs.

09.22 hrs.

10.00 hrs.

10.34 hrs.

11.42 hrs.

12.20 hrs.

(d) At important heavy loading points in the city, checking staff has been posted to ensure that the DTC drivers stop the buses at the appropriate stops and to assist in the speedy clearance of traffic.

Strike Notice in Durgapur Steel Plant

1833. SHRI MONORANJAN ROY : Will the Minister of LABOUR be pleased to state :

(a) whether the Central Government had received strike notice of October 3, 1974 served by the CITU and AITUC Unions in Durgapur Steel Plant demanding the reinstatement of retrenched contract labourers in the plant ; and

(b) if so, what action Government have taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) and (b) Industrial relations in the Durgapur Steel Plant come within the jurisdiction of the Government of West Bengal. According to the State Government report dated December 4, 1974, the unions had served notice for token strike on October 3, 1974, in support of their demand concerning reinstatement of Tbakada'r Mazdurs' working under cooperative societies and on their roll up to August 20, 1974. The State Industrial Relations Machinery held discussions with the parties. The State Labour Minister also met the representatives of the unions, the management of Durgapur Steel Plant and of the labour cooperative societies on October 16, 1974.

Issue(s) if any, which still remain outstanding could be brought by the aggrieved employees and their unions to the notice of the State Industrial Relations Machinery.

[Encroachment on land in Delhi

दिल्ली छावनी में भूमि पर अतिक्रमण

1834. श्री वीरेंद्र कुमार सखलेचा : क्या रक्षा मंत्री 30 अगस्त, 1974 को राज्य सभा में अलाह-कित प्रश्न 554 के लिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) दिल्ली छावनी में भूमि पर किए गए अतिक्रमण को न हटाने के क्या कारण हैं जबकि इस संबंध में आदेश दिए जा चुके हैं ; और

(ख) क्या यह सच है कि इस अतिक्रमण के लिए जिम्मेदार व्यक्ति के विरुद्ध कोई विभागीय कार्यवाही नहीं की गई है हालांकि वह व्यक्ति छावनी बोर्ड का ही एक कर्मचारी है ।

Cantonment

1834. SHRI V. K. SAKHLECHA : Will the Minister of DEFENCE be pleased to refer to reply to Unstarred Question 1554 given in the Rajya Sabha on 30th August, 1974 and state :

(a) the reasons for not removing encroachment on lands in Delhi Cantonment despite orders to that effect ; and

(b) whether it is a fact that no departmental action has been taken against the person responsible for encroachment even though the person is an employee of the Cantonment Board ?]

रक्षा मंत्रालय में उप मंत्री (श्री जानकी बल्लभ पटनायक) : (क) 16 दिसम्बर, 1974 को अनधिकृत कब्जा समाप्त कर दिया गया है ।

(ख) मामला दिल्ली छावनी के छावनी बोर्ड के विचाराधीन है जो इस सम्बन्ध में सक्षम प्रा[] English translation.